

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 113
(IB)-1367(PB)/2018

IN THE MATTER OF:

ICICI Bank Ltd. ...

Applicant/Petitioner

Vs

C& C Construction Ltd ...

Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016, CIRP.

Order delivered on 13.01.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Krishnendu Datta, Mr. Srijan Sinha,
Mr. Himanshu Chaubey, Adv.

For the RP : Mr Sumant Batra, Niharika Sharma, Rahul Mendiratta, Advs.

For BSCPL : Ms. Vasudha Sharma, Neha Mathen, Advs.

For Promoter : Mr. Swapnil Gupta, Adv.

ORDER

List on 10.02.2021.

Sd/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd/-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

13.01.2021
Ritu